

**POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF
CHEMO PHARMA LABORATORIES LIMITED**

Corporate Identification Number: L99999MH1942PLC003556;
Registered Office: 5, Kumud Apartment CHS Limited, Karnik Road Chikan Ghar, Kalyan - 421301, Thane, Maharashtra, India;
Contact Number: 022-22078381 / 022-22078382; Email Address: chemopharmalab@gmail.com;
Website: www.thechemopharmalaboratoriesltd.com;

OPEN OFFER FOR ACQUISITION OF UP TO 3,90,000 OFFER SHARES REPRESENTING 26.00% OF THE VOTING CAPITAL OF CHEMO PHARMA LABORATORIES LIMITED, THE TARGET COMPANY, FROM ITS PUBLIC SHAREHOLDERS AT AN OFFER PRICE OF ₹110.00/-, PAYABLE IN CASH BY M/S ATIBHA AGRISEEDS PRIVATE LIMITED (ACQUIRER), PURSUANT TO AND IN COMPLIANCE WITH THE PROVISIONS OF REGULATIONS 3 (1), AND 4 OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED.

This Post-Offer Public Announcement is being issued by Swaraj Shares and Securities Private Limited, the Manager to the Offer ("Manager"), on behalf of the Acquirer to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18(12) and other applicable provisions under the SEBI (SAST) Regulations ("Post-Offer Public Announcement").

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: a) Public Announcement dated Tuesday, February 18, 2025 ("Public Announcement"), (b) Detailed Public Statement dated Friday, February 21, 2025 in connection with this Offer, published on behalf of the Acquirer on Monday, February 24, 2025, in Financial Express (English Daily) (All Editions), Jansatta (Hindi daily) (All Editions) and Mumbai Lakshadep (Marathi Daily) (Mumbai Edition) ("Newspapers") ("Detailed Public Statement"), (c) Draft Letter of Offer dated Friday, February 28, 2025 filed and submitted with SEBI pursuant to the provisions of Regulation 16(1) of the SEBI (SAST) Regulations ("Draft Letter of Offer"), (d) Letter of Offer with along with Form of Acceptance-Cum-Acknowledgement (for holding Equity Shares in physical form), and Form SH-4 Securities Transfer Form dated Monday, May 12, 2025 ("Letter of Offer"), (e) Recommendations of the Independent Directors of the Target Company which were approved on Monday, May 19, 2025 and published in the Newspapers on Tuesday, May 20, 2025 ("Recommendations of the Independent Directors of the Target Company"), (f) Pre-Offer cum corrigendum to the Detailed Public Statement Advertisement dated Tuesday, May 20, 2025, which was published in the Newspapers on Wednesday, May 21, 2025 ("Pre-Offer Public Announcement"), (g) This Corrigendum to the Letter of Offer and the Pre-Offer Public Announcement dated Tuesday, May 27, 2025, which was published in the Newspapers on Wednesday, May 28, 2025 ("Corrigendum to the Letter of Offer and the Pre-Offer Public Announcement") (the Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Recommendations of the Independent Directors, Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement of the Target Company, Corrigendum to the Letter of Offer and the Pre-Offer Public Announcement, and this Post-Offer Public Announcement are hereinafter collectively referred to as "Offer Documents") issued by the Manager on behalf of the Acquirer.

The capitalized terms used but not defined in this Post-Offer Public Announcement shall have the meaning assigned to such terms in the Offer Documents.

1.	Name of the Target Company	M/s Chemo Pharma Laboratories Limited, a public limited company incorporated under the provisions of the Companies Act, 1913, bearing corporate identity number 'L99999MH1942PLC003556', bearing Permanent Account Number allotted under the Income Tax Act, 1961 'AAACC2056K', with its registered office located at 5, Kumud Apartment, Co. Op. HSG. Soc. Ltd., Karnik Road, Chikan Ghar, Kalyan, Thane, Maharashtra - 421301, India.			
2.	Name of the Acquirers and PACs	M/s Atibha Agriseeds Private Limited, a Company incorporated under the provisions of Companies Act, 2013, bearing Corporate Identification Number 'U46201GJ2023PTC146112', Permanent Account Number 'AAZCA6586F' allotted under the Income Tax Act, 1961, with registered office at Office No. 4-D, Fourth Floor, Vardan Tower, Lakhudi Circle, Near Sardar Patel Stadium, Navrangpura, Ahmedabad - 380009, Gujarat, India. There are no persons acting in concert with the Acquirer for the purpose of this Offer.			
3.	Name of Manager to the Offer	Swaraj Shares and Securities Private Limited			
4.	Name of Registrar to the Offer	Integrated Registry Management Services Private Limited			
5. Offer Details					
5.1	Date of Opening of the Offer	Thursday, May 22, 2025			
5.2	Date of Closing of the Offer	Wednesday, June 04, 2025			
6.	Date of Payment of Consideration	Thursday, June 12, 2025			
7. Details of the Acquisition					
	Particulars	Proposed in the Offer Document (Assuming full acceptance in this Offer)	Actuals (Pursuant to the tendering of Offer Shares by some of the Public Shareholders under this Offer)		
7.1	Offer Price	₹110.00/-	₹110.00/-		
7.2	Aggregate number of Equity Shares tendered	3,90,000	111		
7.3	Aggregate number of Equity Shares accepted	3,90,000	111		
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹4,29,00,000.00/-	₹12,210.00/-		
7.5 Shareholding of the Acquirer before the Share Purchase Agreement/ Public Announcement					
a)	Number of Equity Shares	Nil	Nil		
b)	% of Voting Share Capital				
7.6 Sale Shares proposed to be acquired by way of Share Purchase Agreement					
a)	Number of Equity Shares	4,18,281	4,18,281		
b)	% of Voting Share Capital	27.89%	27.89%		
7.7 Equity Shares acquired by way of Offer					
a)	Number of Equity Shares	3,90,000	111		
b)	% of Voting Share Capital	26.00%	0.01%		
7.8 Equity Shares acquired after the Detailed Public Statement					
a)	Number of Equity Shares acquired	Nil	Nil		
b)	Price of the Equity Shares acquired	Not Applicable	Not Applicable		
c)	% of Equity Shares acquired	Not Applicable	Not Applicable		
7.9 Post-Offer shareholding of the Acquirer					
a)	Number of Equity Shares	8,08,281	4,18,392		
b)	% of Voting Share Capital	53.89%	27.89%		
7.10 Pre-Offer and Post-Offer shareholding of the Public Shareholders (other than the Acquirer)					
	Particulars	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
a)	Number of Equity Shares	10,81,719	6,91,719	10,81,719	10,81,608
b)	% of Voting Share Capital	72.11%	46.11%	72.11%	72.11%

8. The Acquirer accepts full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.

9. The Acquirer will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22(1), and 22(3) of the SEBI (SAST) Regulations and will make an application for reclassification of itself as the promoter of the Target Company, in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ("SEBI (LODR) Regulations").

10. A copy of this Post-Offer Public Announcement will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com and the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER

SWARAJ

Swaraj Shares and Securities Private Limited
Corporate Identification Number: U51101WB2000PTC092621
Principal Place of Business: Unit No 304, A Wing, 215 Atrium, Near Courtyard Marriot, Andheri East, Mumbai- 400093, Maharashtra, India
Contact Person: Pankita Patel/ Tanmoy Banerjee
Contact Number: +91-22-69649999
Email Address: takeover@swarajshares.com
Investor grievance Email Address: investor.relations@swarajshares.com
SEBI Registration Number: INM00012980
Validity: Permanent

For and on behalf of M/s Atibha Agriseeds Private Limited

Date: Wednesday, June 18, 2025

Mr. Ruchit Prafulkumar Mehta

Place: Mumbai

(Director)